NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/09/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL SHRI. S. VIJAYARAGHAVAN - MEMBER - TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/235/2016

NAME OF THE PETITIONER(S)

: R. Ramesh

NAME OF THE RESPONDENT(S)

: Devi Polymers Private Limited & 10 Others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Prithviray Fandian
(For Reventatuardan

HARSHINI, J JOHN PREETI MOHAN

Council for

ORDER

Counsels for both the parties are present. Counsel for the Petitioner prayed for time. At request, time is enlarged. Put up on 05.10.2017 at 10.30 A.M.

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL)

(CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)

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